



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:PRESS RELEASE

Reference No.:--

Date:16/09/2019

Inviting applications for the Regulatory Sandbox

PRESS RELEASE

Attention is drawn to Authority's Press Release dated 22-08-2019 inviting applications for the Regulatory Sandbox from 15th September, 2019 till 14th October, 2019. As per Regulation 5(1) of the IRDAI (Regulatory Sandbox) Regulations, 2019 the Authority has deployed an online application module to receive applications electronically. The applicant can make the application by visiting the following login

<https://reg.irda.gov.in/sandbox/login>

All applicants are advised to use the above link to file their application for the regulatory sandbox.

Further as per Regulation 5(2) of the IRDAI (Regulatory Sandbox) Regulations, 2019, Applicants are advised to remit a non-refundable processing fees of rupees ten thousand to IRDAI in favour of Insurance Regulatory and Development Authority, Hyderabad through NEFT remittance as per following details:

1. CATEGORY OF PAYMENT - Fees
2. BANK A/C NUMBER - 860120110000686
3. NAME – Insurance Regulatory and Development Authority of India
4. IFSC CODE - BKID0008601
5. NAME OF BANK & BRANCH - Bank of India, Basheerbagh, Hyderabad
6. NAME OF APPLICANT -
7. AMOUNT –
8. TRANSACTION No./ UTR No. -
9. DATE OF TRANSACTION –

Please note no service tax is to be paid on processing fees to be remitted to IRDAI.

